



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ	2021 ജൂൺ 1 1st June 2021	നമ്പർ } No. } 22
	Thiruvananthapuram, Tuesday	1196 ഇടവം 18 18th Idavam 1196 1943 ജ്യേഷ്ഠം 11 11th Jyaishta 1943	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

I, Aswathy S M, Mani Bhavan, Nediavila, Mottamoodu, Nemom P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 020, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Book No. K 489421 with Register No. 460788 of March 1998, is corrected as Christian, Nadar vide Certificate No. A6/8968/21/K.Dis, dated 28-4-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
30-4-2021.

ASWATHY S M

NOTIFICATION

I, Niju N, Varikkanivila Veedu, House No. 64, Kanthalloor, Plamoottukada P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 122, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, LC Nadar in my S. S. L. C. Certificate No. K 311866 with Register No. 540124 of March 2010, is corrected as Christian, Nadar vide Certificate No. A6/8994/21/K.Dis., dated 29-4-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
30-4-2021.

NIJU N

NOTIFICATION

I, Vijin K V, Geetha Nivas, Aruviyode, Kunnathukal P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 504, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. Certificate No. F 465249 with Register No. 222121 of March 2006, is corrected as SIUC Christian Nadar vide Certificate No. A6/8991/21/K.Dis, dated 27-4-2021, issued by the Tabsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
7-5-2021.

VIJIN K V

NOTIFICATION

I, Sajeev T, Sajini, House No. IX/360, Lourdepuram, Kanjiramkulam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, do hereby notify for the information of all authorities concerned and the public that my minor son Ankith S, whose Community which is wrongly entered as Christian, Latin Catholic in his S. S. L. C. Certificate No. U 470631 with Register No. 201316 of March 2019, is corrected as SIUC Christian Nadar vide Certificate No. A6/8932/21/K.Dis, dated 28-5-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to him.

Neyyattinkara,
30-5-2021.

SAJEEV T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vijayan. R, Panayil Veedu, Peroor, Karyavattom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 581; holder of Extract of Admission Register with No. 9674, date of Admission 27-5-1982, issued by the Headmistress, St. Thomas UPS, Ayroor, Hariharapuram; also known as Manikandan. R in the Electoral Identity

Card No. CKP0984401, dated 7-4-2019, issued by the Electoral Registration Officer, Kazhakoottam Constituency; and known as Manikandan. R in the Ration Card No. 1103154110 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; School Certificate with Admission No. 8758, issued by the Headmaster, St. John's Model Higher Secondary School, Nalanchira, Thiruvananthapuram, Birth Certificate with Registration No. 14797/2005, date of Registration 25-9-2005, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Aneesh M. B respectively; School Certificate with Admission No. 2870, dated 1-11-2019, issued by the Headmaster, Govt. Model H.S.S. for Girl's, Pattom, Birth Certificate with Registration No. 33230/2007, date of Registration 1-12-2007, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Meenakshi. B. M respectively; is one and the same person. Hereafter I will be known by the name Manikandan. R only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
19-11-2020.

VIJAYAN. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreekrishna R, Kakkodu Mudumpil Veedu, Kallumoodu, Anayara P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 029, holder of S. S. L. C. Certificate No. U 595469 with Register No. 221984 of March 2019; Birth Certificate with Registration No. 5662/2002 date of Registration 8-5-2002, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Extract of Admission Register with Admission No. 11013, date of Admission 30-5-2016, dated 26-3-2021, issued by the Principal, Chinmaya Vidyalaya, Vazhuthacaud, Thiruvananthapuram; have changed my name as Sreerag Krishna R.

This change will come into effect in all records related to me.

Thiruvananthapuram,
6-5-2021.

SREEKRISHNA R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayapriya. P, Jayapriya Vilasam, Velanmukku, Mylamoodu P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 609, holder of S. S. L. C. No. N 026398 with Register No. 133345 of March 2013; National Trade Certificate No. 1632200850 with Roll No. 00150832159611, dated 16-8-2017, issued from National Council For Vocational Training, Ministry of Skill Development and Entrepreneurship, Government of India; Ration Card No. 1105158316 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Nedumangad; Driving Licence No. 1/5783/2017, dated 17-7-2017, issued by the Asst. LA, Trivandrum; Permanent Account No. CAWPJ2503B, issued from Income Tax Department, Government of India, have embraced Islam Religion from Hindu, Velan Community with a new name Hanna. Hereafter I will be a member of Islam Religion and will be known by the name Hanna and will sign accordingly.

This change will come into effect in all records related to me.

Mylamoodu, JAYAPRIYA. P
23-4-2021.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Eali R, Karikkakathu Mukal Leksham Veedu, Chekkekonam, Azhikode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 564, holder of Ration Card No. 1105128346

(Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; also known as Eliamma in the Electoral Identity Card No. KL/19/132/474403, dated 19-2-1997, issued by the Electoral Registration Officer, Nedumangad Constituency; and known as R Baby in the S. S. L. C. Certificate No. F 470521 with Register No. 548420 of June 2006, of my son Mukesh Kumar B; is one and the same person. Hereafter I have changed my name as Ajitha R.

This change will come into effect in all records related to me.

Nedumangad,
29-4-2021.

EALI R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajesh G, Theriyil Veedu, Kallara, Kallara P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 608, holder of S. S. L. C. Certificate No. C 469747 with Register No. 138397 of March 2002; Permanent Account No. DLCPG3378H, issued from Income Tax Department, Government of India; have changed my name as Esa Muhammad and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
7-5-2021.

RAJESH G